

DIVISION BENCH
COURT - I

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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/109(KB)2022
IA(I.B.C)/1584(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17TH MAY 2024

IN THE MATTER OF	INDIAN BANK VS SRI JUGAL KISHORE SARAFF
UNDER SECTION	SECTION 95(1)

Appearances via video conference/physically

Mr. Siddhartha Chatterjee, Adv.] For the Applicant in IA(I.B.C)/1584(KB)2023
Mr. Abir Lal Ghosh, Adv.]

Mr. Subhankar Nag, Adv.] For the Personal Guarantor
Mr. Avishek Guah, Adv.]
Ms. Arunika Dutta, Adv.]
Mr. Kaustav De Sarkar, Adv.]

ORDER

1. Ld. Counsel for the parties present.
2. **IA(I.B.C)/1584(KB)2023**
 - a. It is submitted by the Ld. Counsel that an appeal has been preferred against an order passed by the Bench – II of this Tribunal allowing the substitution of CFM Asset Reconstruction Private Limited in place of Financial Creditor.
 - b. This matter is under the consideration of Hon'ble NCLAT which is awaited.
3. Post this matter for consideration on **25/07/2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**